

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building,36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.21/TT/2022

Dated: .21.3.2022

To,
The Company Secretary,
Parbati Koldam Transmission Company,
5th Floor, JMD Galleria,
Sector-48, Sohna Road, Gurgaon-122018
regulatory@indigrid.com

Subject: Truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period for transmission line elements covered under the Transmission Project of Parbati Koldam Transmission Company Limited.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 31.3.2022:

- a) Submit excel formats of all the forms of the assets for 2014-19 Tariff Period and excel format forms of Combined Asset for 2019-24 Tariff Period.
- b) Submit Form 5 and Form 7A in all the assets for 2014-19 Tariff Period.
- c) Submit Copy of RCE.
- d) Submit Status of Downstream System of all the assets.
- e) Submit details of LD if recovered.
- f) With regard to additional capitalization during 2014-19 period, submit the following information:
 - I. Whether the additional capitalization claimed within the cut-off date and beyond the cut-off date is within the original scope of work?
 - II. With regard to claim of additional capitalization, the details of unexecuted/balance works carried out during 2014-19 period along with detailed justification in line with relevant provisions of the 2014 Tariff Regulations may be given.

